

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-207
IB-2200/ND/2019

IN THE MATTER OF:

M/s Baba Deep Singh Shuttering Pvt. Ltd.

Vs

M/s A & A Infracon Pvt Ltd.

...Applicant

...Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 14.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Nikunj Hurria

For the Respondent

: Adv. R.K. Gupta & Adv. Sanat Garg.

ORDER

Adjourn the matter to 31.01.2020.

- Sd/-

(K.K. VOHRA)
MEMBER (T)

(Lalit)

- Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)